## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 09/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/L/2018

NAME OF THE PETITIONER(S)

: BUVANALOCHINI RUKMANGATHAN

NAME OF THE RESPONDENT(S)

: ELSHADDAI ENGINEERING PVT LTD

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

JAYANTH VIEWANNIHAN

SANICAR VARADARASAN Y P.M. VATSA-CA

## ORDER

Counsel for the petitioner present. R2 alongwith his counsel are present. Heard The provisions under Sec.244 of the the submissions of both the sides. Companies Act, 2013, have been complied with. Hence, the petition is admitted for hearing. Counsel for R2 prayed for time to file counter in relation to interim prayers. Time is extended at request. Put up on 16.01.2018.

(S VIJAYARAGHAVAN) Member (Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

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